

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/04/2019

T.A./260/2017

GOPAL CHANDRA KUMBHAR
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:87

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. S.K. Nayak (On behalf of Mr. N.K. Sahoo)

Notes of The Registry	Order of The Tribunal
	<p>This T.A. is taken up today. None is present on behalf of the applicant. Mr. S.K. Nayak, Ld. Counsel on behalf of Mr. N.K. Sahoo, Ld. Counsel for the SAIL is present. No one was present on behalf of the applicant on previous date. Vide order dated 25.01.2019 the Registry was directed to send a copy of the order to both the parties. Accordingly, Registry was issued copy by Registered post on 11.02.2019. No one is present today on behalf of the applicant. It seems that the applicant is no longer interested to pursue this T.A. Accordingly, the T.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>

